PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON THE VARIOUS \SSURANCES. PROMISES AND UNDERTAKINGS GIVEN DURING THE VARIOUS SESSIONS OF THE RAJYA SABHA

THE MINISTER OF STATE IN THE \ DEPARTMENT OF PARLIAMENTARY j AFFAIRS (SHRI OM MEHTA): Sir, I beg 10 lay on the Table the following statements showing the action taken by Government on the various assurances, promises and undertakings given during the sessions shown against each :-

- (i) Statement No. XI-Fifty-fourth Session, 1965.
- (ii) Statement No. XV-Sixty-sixth Session 1968.
- (iii) Statement No. XIV—Sixtysixth Session, 1968.
- (iv) Statement XII-Sixty-No. seventh Session, 1969.
- (v> Statement No. X—Sixty-eighth Session, 1969.
- VIII—Sixty-(vi) Statement No. ninth Session, 1969.
- (vii) Statement No. X—Seventieth Session, 1969.
- (viii) Statement No. Ill-Seventy-first Session, 1970.
- (ix) Statement No. II—Seventy-second Session, 1970.
- (x) Statement No. I-Seventy-third Session, 1970.

[See Appendix LXXIII, Annexure Nos. 74 to 83 for (i) to (x)].

THE KERALA UNIVERSITY (SECOND AMENDMENT) ORDINANCE, 1970 (No. 3 OF 1970)

AUDIT REPORT ON THE ACCOUNTS 1968-69) OF THE NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DAR-

SHAN): Sir. on behalf of Prof. V. K. R. V. Rao, I beg to lay on the Table-

on the Tabic

- (a) A copy of the Kerala University (Second Amendment) Ordinance. 1970. (No. 3 of 1970) promulgated by the Governor of Kerala on the 20th April, 1970. under subclause (a) of clause (2) of article 213 of the Constitution read with sub-clause (iii) of clause (c) of the President's Proclamation (G.S.R. No. 1124) dated the 4th August, 1970. [Placed in Library. See No. LT-4119/70]
- (b) A copy of the Audit Report (in English and Hindi) on the Accounts of the National Council of Educational Research and Training for the year 1968-69. [Placed in Library. See No. LT-4086/70].

(AMENDMENT) **AIRCRAFT** THE RULES, 1970 TOGETHER WITH AN EXPLANATORY NOTE THEREON

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. (SHRIMATI) SAROJINI MAHISHI): Sir. I beg to lav on the Table, under section 14A of the Aircraft Act, 1934. a copy of the Ministry of Tourism and Civil Aviation Notification G.S.R. No. 594, dated the 25th March, 1970 (ir» English and Hindi), publishing the Aircraft (Amendment) Rules, 1970, together with an Explanatory Note thereon. [Placed in Library. See No. LT-

I. THE POST OFFICE SAVINGS BANKS (AMENDMENT) RULES, 1969.

II THE POST OFFICE SAVINGS BANKS (SECOND AMENDMENT) RULES, 1969.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): Sir, I beg to lay on the Table, under sub-section (3) of section 15 of the Government Savings Banks Act. 1873, a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs), together with a statement giving reasons

for the delay in laying the Notifications on the Table :—

- (i) Notification G.S.R. No. 956 (in English) and No. 959 (in Hindi) dated the 26th Man h, 1969, publishing the Post Office S vings Banks (Amendment) Rules, 969.
- (ii) Notificat ons G.S.R. No. 957 (in English) and No. 959 (in Hindi) dated the 26th Marc i, 1969, publishing the Post Office S tvings Banks (Second Amendment) Pules, 1969.

[Placed in Libi try. See No. LT-4121/70 for (i) and (ii)

DECISIONS TAKEN IY GOVERNMENT ON THE REPORT OF THE \ C. BAROOAH COMMITTEE ON TIE TEA INDUSTRY

वैदेशिक व्यापार मन्त्रालय में उपमन्त्री (चौधरी राम सेवक) : श्रीमान्, मैं आप की आजा से वैदेशिक व्यापार मन्त्रालय के संकल्प संख्या 2 10) त्लाट (ए०)/70 (वी० सी०), दिनांक 24 जुलाई, 1970 की एक प्रति (अंग्रेजी तथा हिन्दी) में), जिसमें चाय उद्योग के बारे में पी० सी० बक्आ समिति के प्रतिवेदन पर सरकार हारा किये गये निर्णय दिये गये हैं, सभा पटल पर रखता हूं । [Placed in Library. See No. LT-4138/70].

THE KERALA PUI LIC SERVICE COMMISSION (ADDITIONAL FACTIONS AS RESPECTS CERTAIN CORPORAT ONS AND COMPANIES)
ORD,NANCE, 1970 (No. 4 of 1970) AND REL VIED PAPER

THE DEPUT' MINISTER IN THE MINISTRY OF TOME AFFAIRS (SHRI K. S. RAMASWAMY): Sir, I beg to lay on the Tab e a copy of the Kerala Public Service Commission (Additional functions as resp-cts certain Corporations and Companies) Ordinance, 1970, (No. 4 of 1970), promul gated by the Governor of Kerala on the 4th April, 1970, under sub-clause (a) (f clause (2) of article 213 of the Con titution read with subclause (iii) of cl use (c) of the President's Proclamation (G S.R. No. 1124) dated the

4th August, 1970, together with a statement thereon. [Placed in Library. See No. LT-4118/70].

THE UNION PUBLIC SERVICE COMMISSION (EXEMPTION FROM CONSULTATION) SUPPLEMENTARY REGULATIONS, 1970 TOGETHER WITH AN EXPLANATORY NOTE THEREON

- SHRI K. S. RAMASWAMY: Sir. I also beg to lay on the Table a copy of the Union Public Service Commission-(Exemption from Consultation) Supplementary Regulations, 1970, together with an Explanatory Note thereon, under clause (5) of article 320 of the Constitution. [Placed in Library. See No. LT-4089/70]
- I. ANNUAL ACCOUNTS (1968-69) OF THE KANDLA PORT TRUST AND AUDIT REPORT THEREON
- II. ANNUAL ACCOUNTS (1968-69) OF THE MORMUGAO PORT TRUST AND AUDIT REPORT THEREON

III.ANNUAL ACCOUNTS (1968-69) OF THE VISAKHAPATNAM PORT TRUST AND AUDIT REPORT THEREON

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA); Sir, on behalf of Sardar Iqbal Singh, I beg to lay on the Table, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963, a copy each of the following papers:—

- (a) The Annual Accounts of the Kandla Port Trust for the year 1968-69 and the Audit Report thereon. [Placed in Library. See No. LT-4090/70].
- (b) The Annual Accounts of the Mormugao Port Trust for the year 1968-69 and the Audit Report thereon. [Placed in Lirary. See No. LT-4122/70].
- (c) The Annual Accounts of the Visakhapatnam Port Trust for the year 1968-69 and the Audit Report thereon. [Placed in Library. See No. LT-4123/70]

MESSAGES FROM THE LOK SABHA

I. THE PATENTS BILL, 1970

II.THE DELHI UNIVERSITY (AMEND MENT) BILL, 1970

SECRETARY: Sir. I have to report to the House the following messages received